	(F	iling under clause (	ca) of sub-regulation		the IBBI (Insolvency		for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
61. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	182878608	1	182878608	18.62	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	9	351499433	9	336413403	34.25	0	14840430		<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0		0	0		NA
6	Operational creditors (Employees)	158	36389311	158	24870266	2.53	0	11519045		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	7	1313307027	7	55851679	5.69	844120289	0		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	83	445298208	83	382339637	38.92	0	62958571		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		258	2329372587	258	982353593	100.00	844120289	1346773394	0	